

GOVERNMENT OF INDIA  
CENTRAL BOARD OF DIRECT TAXES

New Delhi, the 1st June, 1977.

NOTIFICATION  
INCOME TAX

No. 1797 (F.No.261/23/77-ITJ): In exercise of the powers conferred by sub-section (1) of section 122 of the Income-tax Act, 1961 (43 of 1961) and all other powers enabling it in that behalf and in particular modification of all previous Notifications in that regard the Central Board of Direct Taxes, hereby directs that the Appellate Asstt. Commissioner of Income-tax of the Ranges specified in column (2) of the schedule below shall perform their functions in respect of all persons and income assessed to Income-tax or Super-tax in the Income-tax Circles, Ward and Districts specified in the corresponding entry in column (3) thereof:-

S.No.	Range	Income-tax Circles, Wards & Distt.
1.	Range-I, Agra.	(i) Agra Circle (ii) Circle-I, Agra. (iii) Mainpuri Circle. (iv) Etawah Circle. (v) Estate Duty Circle.
2.	Range-II, Agra.	(i) Circle-II, Agra. (ii) Ferozabad Circle. (iii) Etah Circle. (iv) Fatehgarh Circle. (v) Mathura Circle.
3.	Range-III, Agra.	(i) Circle-III, Agra. (ii) Banda Circle. (iii) Aligarh Circle. (iv) Jhansi Circle (v) Hathras Circle.

Where an Income-tax Circle, Ward or District or part thereof stands transferred by this Notification from one range to another appeals arising out of assts. made in that Income-tax Circle, Ward or Districts or part thereof and pending immediately before the date of this notification before the Appellate Assistant Commissioner of Income-tax, the range from which that Income-tax Office, Circle, Ward or Districts or part thereof is transferred to and dealt with by the Appellate Asstt. Commissioner of Income-tax of the Range to which the said circle, Ward or District or part thereof is transferred.

This notification shall take effect from 1.6.1977.

(L. RAOBHAVANI)

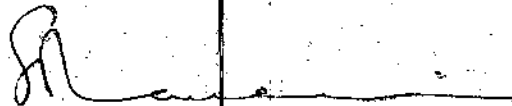
Under Secretary, Central Board of Direct Taxes.

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Copy forwarded to:-

1. The Manager, Govt. of India Press, New Delhi.
2. The Commissioner of Income-tax, Agra.

ITCC



(C. Ramaswami)

Under Secretary, Central Board of Direct Taxes.